

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1222/2020 in CP (IB) No. 37/9/HDB/2020
NAME OF THE COMPANY	SNS Starch Ltd
NAME OF THE PETITIONER(S)	Heritage Nutrivet Ltd
NAME OF THE RESPONDENT(S)	SNS Starch Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**ORDER**

Counsel for both sides present in public court.

Mr. G.S. Rama Rao, Advocate filed vakalat for Corporate Debtor.

Post the matter on 08.03.2021 for filing counter in the main CP.

  
Member (Tech)

  
Member (Judl)

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